

**केन्द्रीय विद्युत विनियामक आयोग**  
**CENTRAL ELECTRICITY REGULATORY COMMISSION**

6<sup>th</sup>, 7<sup>th</sup> & 8<sup>th</sup> Floor, Tower-B, World Trade Centre, Nauroji Nagar, New Delhi-110029  
Phone: 011-23353503; Fax-23753923

To

Date: 16<sup>th</sup> December 2024

Shri Venkatesh,  
Advocate for TPTCL,  
SKV Law Offices, B-50, Defence Colony,  
New Delhi-110024.

**Subject: Request for filing rejoinder in Petition No. 258/MP/2024 -reg.**

Ref: Your request letter dated: 7.12.2024;

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Sir,

With reference to your request letter dated 7.12.2024 on the above subject, I am directed to inform that your request for filing rejoinder has been granted and the same is extended till **6.1.2025**.

2. The matter shall be listed for hearing on **11.2.2025**.

Yours sincerely,

**Sd/-**  
**(Deepak Pandey)**  
Assistant Chief (Law)

Copy to:

All Parties